Annexure-2

Name of the corporate debtor: Briar Knoll Mills P Ltd.

Liquidation commencement date 22.02.2021.

List of stakeholders as on: 02.07.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.			Details of claim received		Details of claim admitted				Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	of claim	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	rejected	verification	
		29.05.2021 & subsequent ly submitted required papers.	163,76,125 +	163,76,125/	Unsecur ed loan – DPN dt 19.10.16 & Memo of Accepta nce dt 15.05.20 19 to settle the loan amount only without interest.		5.89%	NO	NO	201,52,695		CD acknowledged only the loan amount in MOA after ICD. No document for interest @ 24% pa compounding
TOTAL			36528820	16376125						20152695		

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.